

**Discontentment Amongst Librarians of
Central Libraries**

6172. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is discontentment amongst Librarians working in Central Libraries;

(b) whether there is any proposal to have a Librarian Central Service to remove discontentment;

(c) whether the attention of the Government has been drawn to the news item captioned "Kitabon ki Tarah chup Nahin Rahenge Librarian" appearing in Jansatta dated August 12, 1991; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir.

(d) Representations reflecting the discontentment have been taken up for necessary action.

**Proposal to Abolish Octroi Entry Tax
etc.**

6173. DR. P. VALLAL PERUMAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is fact that there is restriction on the free movement of goods from one state to another due to Octroi and other entry taxes, etc;

(b) if so, whether Government propose to abolish such restrictions imposed at least within the region; and

(c) if no, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As per the information available there is no restriction on the free movement of goods from one State to another in the country. However, the movement of some declared goods is subject to the levy of duty of octroi/entry tax wherever applicable in the respective States.

(b) and (c). The question of abolition of octroi is a State Subject.

"Pollution in Bhilai Town, Madhya Pradesh"

6174. SHRI CHANDULAL CHANDRAKAR: Will the Minister of ENVIRONMENT & FOREST be pleased to state:

(a) the extent of air pollution in Bhilai town in Madhya Pradesh;

(b) whether a large number of factories there are not taking steps to check pollution of air, river and land; and

(c) if so, the steps taken by the Government in this regard.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The ambient air quality in Bhilai town is generally within limits.

(b) and (c). The major unit causing pollution in Bhilai township is the Bhilai Steel Plant. The Madhya Pradesh Pradushan Niwaran Mandal has issued notices to Bhilai Steel Plant to comply with the installation of air and water pollution control devices by